

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 29/RP/2017

Subject : Review of Commission's order dated 22.5.2017 in Petition No. 45/GT/2016 in the matter of approval of tariff of Bongaigaon Thermal Power Station of Unit- I (250 MW) for the period from 1.4.2016 to 31.3.2019

Petitioner : NTPC Ltd.

Respondents : Assam Power Distribution Company Ltd & ors.

Date of hearing : **26.9.2017**

Coram : Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Parties present : Shri Anand K Ganesan, Advocate, NTPC
Ms. Parichita Chowdhury, Advocate, NTPC
Shri Prashant Chaturvedi, NTPC

Record of Proceedings

Learned proxy counsel for the petitioner prayed for an adjournment in the matter due to some personal difficulty of the counsel appearing in the matter.

2. The Commission accepted the prayer and adjourned the hearing. Matter shall be listed for hearing on 24.10.2017 'on admission'

By order of the Commission

Sd/-
(T.Rout)
Chief (Law)

